- (b) the number of such projects of which construction work was started under this programme and since when and the irrigation capacity of these projects; and
- (c) the irrigation capacity built as a result of construction of these projects till March, 2010?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA): (a) Yes Sir.

(b) and (c) The Accelerated Irrigation Benefits Programme started in 1996-97 and major/multipurpose/medium projects including surface water Minor Irrigation Schemes were included in the Programme from year to year as proposed by the State Governments from year to year as per guidelines of the programme in force. So far, 281 major/multipurpose/medium projects have been funded under AIBP. Irrigation potential of 54.86 lakh hectares was created from major/multipurpose/medium projects up to March 2009 against the targeted potential of about 122 lakh hectares. Irrigation potential of 9.82 lakh hectares is estimated to have been created during 2009-10 from major/multipurpose/medium irrigation projects and surface water minor irrigation schemes.

## Grants and loans under AIBP

†1312. SHRI RAVI SHANKAR PRASAD: SHRI RAM JETHMALANI:

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether it is a fact that Government provides amount as grant and loan under Accelerated Irrigation Benefit Programme (AIBP) in the country;
  - (b) if so, that total amount provided till March, 2010; and
  - (c) the details of amount provided as loans and grants separately out of it?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA): (a) Accelerated Irrigation Benefits Programme (AIBP) started in 1996-97 with provision of Central Loan Assistance to States for completion of ongoing irrigation projects. Grant component was introduced in the Programme in 2004-05. However since 2005-06 onward, the Union Government is providing only grant component.

- (b) Total Central assistance provided up to March 2010 is Rs. 41729.3726 crore.
- (c) The amount of Loan and Grant is Rs. 16757.4438 crore and Rs. 24971.9288 crore respectively.

## Share of Rajasthan in Yamuna water

†1313. DR. PRABHA THAKUR: SHRI NARENDRA BUDANIA:

Will the Minister of WATER RESOURCES be pleased to state:

†Original notice of the question was received in Hindi.

- (a) whether Rajasthan is not getting its due share of Yamuna water from Okhla;
- (b) the action being taken by Upper Yamuna River Board (UYRB) to give Rajasthan its whole share of water; and
- (c) if so, the details of the action taken and if not, the reasons therefor along with the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA): (a) Yes, Sir.

(b) and (c) The issue of Rajasthan's share in Yamuna water has been discussed in various meeting of the Upper Yamuna River Board (UYRB). UYRB has been issuing directions from time to time to the concerned authorities of U.P. and Haryana to release and convey the due share of Rajasthan from Okhla. Member Secretary, UYRB had inspected the Gurgaon Canal along with the officers of U.P., Haryana and Rajasthan on 6.3.10 and recommended certain measures to be adopted so that supply to Rajasthan could be improved. Subsequently, a meeting of Chief Engineers from UP, Rajasthan and Haryana was also convened by the Member Secretary, UYRB on 22.6.10 to resolve the issue.

## Water to Rajasthan under BBMB norms

†1314. DR. PRABHA THAKUR: SHRI NARENDRA BUDANIA:

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether Punjab is not providing water to Rajasthan on daily basis as per the water supply norms sanctioned by BBMB;
  - (b) whether due to fluctuation in the supply of water, Punjab is getting more water;
  - (c) whether Government is keen to solve the case of transfer of control of head works;
  - (d) if so, by when the same would be transferred along with the details thereof;
- (e) whether due to such irregular and less water supply to Rajasthan there is discontentment among the farmers in Rajasthan and as a result of that dharna, agitations and riots like situation is being cropped up; and
- (f) if so, the details of policy made by Government to avoid such situation along with the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA): (a) and (b) Periodical supplies to Punjab, Haryana and Rajasthan are decided in the monthly meetings of the Technical Committee of Bhakra Beas Management Board (BBMB), taking into account the water releases from Thein Dam *via* Madhopur-Beas Link by Punjab. As some times informed by Government of Rajasthan, short and erratic supplies are passed on by Punjab to Rajasthan. As per Government of Punjab, it makes releases to

 $<sup>\</sup>dagger \textsc{Original}$  notice of the question was received in Hindi.